

CFS KERALA
ANNUAL REPORT 2017-2018
ANNEXURE I

Factsheet on Enforcement related issues for the State of Kerala		
Sl. No.	Subject	Information
1	Name of State/UT	Kerala
2	State Population as per census 2011	3,33,87,677
3	No. of Districts in the State/UT	14
4	Name and Designation of the Food Safety Commissioner	Name : MG Rajamanickam IAS Designation : Commissioner of Food Safety, Kerala Mobile : +918589077774
5	Contact Details and E-mail	Address : Office of the Commissioner of Food Safety, Thycaud P.O., Thiruvananthapuram - 14 Tel : 0471 2322833, 2322844 Fax : 0471 2322855 E-mail : foodsafetykerala@gmail.com
6	Name of Nodal Officer and Contact Details	Name : Smt. Reshmi Rajan Address : Office of the Commissioner of Food Safety, Thycaud P.O., Thiruvananthapuram - 14 Tel : 0471 2322833, 2322844 Fax : 0471 2322855 E-mail : foodsafetykerala@gmail.com
7	No. of Designated Officers	Full Time : 17
8	No. of Adjudicating Officers No. of cases filed before them Decided Current Pendency Status	22 332 86 246
9	No. of Food Safety Officers	Full Time : 134
10	Status of State Food Laboratories	Total No. : 3 No. of Functional Laboratories : 3
11	No. of Food Analyst	8
12	No. of State Labs that are NABL accredited	3
13	Estimated Food Business Operator Population in the State	2,44,594
14	Food Business Units licensed till date	Online : 27,935 Offline : 2015 (Existing Offline/Manual Licenses issued till Sep 2014)
15	Food Business Units registered till date	Online : 107619 Offline : 11870 (Existing Offline/Manual Registrations issued till Sep 2014)
16	Status of Online(FLRS) license/registration in all districts of State	
	No. of District issuing Online license/Registration COMPLETELY	14
	No. of District issuing Online license/Registration PARTIALLY	Nil

CFS KERALA
ANNUAL REPORT 2017-2018
ANNEXURE I

	No. of District issuing Online license/Registration MANUALLY (OFFLINE)	Nil
17	Whether Steering Committee is constituted	Yes
18	Whether Tribunal is Established? If yes, is it operational by now?	Yes The Second additional District Judge, Thiruvananthapuram
ANNUAL FOOD TESTING REPORT (2016-2017)		
19	Number of food samples collected	3943
20	Number of food samples analyzed	3783
21	Number of food found adulterated, unsafe, substandard and misbranded	703
22	Number of cases launched against FBOs	Criminal - 48 Civil - 332
23	Number of convictions and Penalties against FBOs during the time period	Convictions - 86 Penalties - 143
24	Amount raised through Convictions and Penalties against FBOs during the time period	Penalties - Rs.39,53,880/-

Commissioner of Food Safety